

**HIGH COURT, CALCUTTA
APPELLATE SIDE
N O T I C E**

In pursuance of the approval of the Hon'ble The Chief Justice, High Court, Calcutta, over the proposal of the Hon'ble Selection Committee, comprising the **Hon'ble Justice Soumen Sen, Hon'ble Justice Subrata Talukdar, Hon'ble Justice Tapabrata Chakraborty, Hon'ble Justice Arindam Sinha, Hon'ble Justice Debangsu Basak and Hon'ble Justice Ashis Kumar Chakraborty**, regarding conduct of promotional examination to fill up the vacant posts in the Cadre of PA/Stenographer (Grade-A) and PA/Stenographer (Grade-B), it is hereby notified for general information that the Hon'ble Selection Committee has been pleased to decide the number of vacancies to be filled up in both the aforementioned Cadres through normal promotion as well as mode of selection to fill up those vacancies as follows –

Number of Vacancy :

Post/Cadre	Nos. of vacancy	Eligibility
PA/Stenographer (Grade-A)	12	PA/Stenographer (Grade-B) having minimum one year of service in the present cadre
PA/Stenographer (Grade-B)	18 (Expected)	PA/Stenographer (Grade-C) having minimum one year of service in the present cadre

Date, Time & Venue of Examination :

Date	Dictation Phase			Transcription Phase	
	Venue	Accommodation of candidates	Time	Venue	Time
February 20, 2021 (Saturday)	Promotional Examination for the post of PA/Stenographer (Grade-A)				
	Court Room No. 12	Eligible PA/Stenographer (Grade-B)	11:00 AM onwards	Assistant Registrars' Room No. 1 (2 nd Floor, Main Building, High Court, Calcutta)	11:30 AM onwards
	Promotional Examination for the post of PA/Stenographer (Grade-B)				
	Court Room No. 08	PA/Stenographer (Grade-C)	11:15 AM onwards	Assistant Registrar (CR) Department [Original Side], (2 nd Floor, Main Building, High Court, Calcutta)	11:45 AM onwards

Modalities of examination

Full marks – 600 marks

Cut off marks – 80% (i.e. 480 marks out of 600)

Guidelines for evaluation of transcribed sheet

- i)** Each spelling mistake, irrelevant addition, punctuation and failure to show paragraph – should be considered as one mistake and **½ mark** would be deducted for each of such mistake.
- ii)** Omission of each word should be counted separately as one mistake and **01 mark** would be deducted for each of such omission.
- iii)** Hyphen, extra space – should not be considered as mistake.

Date : January 29, 2021

Sd/-
Registrar General
High Court, Calcutta